



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,11th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	C.Ex.App./3/2020 FIXED	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, GUWAHATI Versus INDIAN OIL CORPORATION LIMITED	ASSTT.S.G.I.	MR. K N CHOUDHURY DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA SC, I O C
ORDERS				
19	I.A.(Civil)/1051/2021 WITH WP(C) 912/2010 (D/O) B/O in WP(C)/912/2010	THE UNION OF INDIA AND 3 ORS. Versus PURUSHOTTAM DASS		MR. S DUTTA
20	I.A.(Civil)/1120/2021 FIXE in WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. U K NAIR MR R SINGHA MS.P SAHARIA	GA, ASSAM MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, INCOME TAX
	WITH WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR R SINGHA	MR S SARMA (R-6) MR. P K ROY (R-4,5) MR P CHOUDHURY MR H K HAZARIKA (R-8) ASSTT.S.G.I. MR. V. SIBAL MR. A GAYAN, LEARNED CGC (R-1) SC. EPFO SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH | 11-08-2021 | To | 16-08-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
4	WP(C)/3341/2019	SHALINI KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2063/2020 in WP(C)/3341/2019	LEENA DOLEY AND 6 ORS. Versus SHALINI KHAN AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
	WITH I.A.(Civil)/189/2021 in WP(C)/3341/2019	SASWATI DAS Versus SHALINI KHAN AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, APSC
5	WP(C)/3344/2019	GIRBANI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2060/2020 in WP(C)/3344/2019	LEENA DOLEY AND 6 ORS. Versus GIRBANI DEKA AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
6	WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. SC, APSC MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SR. GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/3513/2021 FIXED	ABIDUR RAHMAN SHEIKH (SK) Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, PNRD GA, ASSAM
35	WP(C)/3663/2021 WITH OFFICE NOTE	MINTU MODOK AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU SC, BTC ASSTT.S.G.I.
36	WP(C)/3678/2021 B/O	MISS MAYURI GOGOI Versus THE STATE OF ASSAM AND 11 ORS	MR. U K NAIR MR. A BORO MR. B DEORI	SC, APDCL
37	WP(C)/3695/2021 B/O	MOLOY ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER	SC, AG SC, P H E
38	WP(C)/3697/2021 B/O	LEARNISH PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
39	WP(C)/3699/2021 B/O	DEEP NARZARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
40	WP(C)/3700/2021 B/O	AJIT TERANG Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM
41	WP(C)/3708/2021 B/O	ANTHONY RONGPI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM
42	WP(C)/3709/2021 B/O	SHEIJANG CHONGLOI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM
43	WP(C)/3713/2021 B/O	KANTA RAM MILI Versus THE UNION OF INDIA AND 9 ORS	MR. C GOSWAMI	ASSTT.S.G.I.

44 WP(C)/3715/2021
B/O

DHARAM NATH GIRI
Versus
UNION OF INDIA AND 5 ORS.

MR. R MAZUMDAR
MR H BEZBARUA
MR. U SARMA
MR H J SAIKIA

ASSTT.S.G.I.

ADMISSION

45 WP(C)/3261/2021
B/O

INSPECTOR/EXE. NO.034400700
SANTOSH PRASAD DUSAD
Versus
THE UNION OF INDIA AND 5 ORS

MR. D BORAH

ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/3681/2021 B/O	SRI BUDDHA DEV SAHA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	GA, ASSAM SC, BTC
28	WP(C)/3707/2021 B/O	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. R SINGHA	SC, WATER RESOURCE
29	WP(C)/3714/2021 B/O	MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR P SARMA	SC, PWD
ORDER (IMPLEADMENT OF PARTY)				
30	I.A.(Civil)/1199/2021 B/O in Cont.Cas(C)/226/2021	PARESH CH. HALOI Versus SURESH MARPHU AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	
	WITH Cont.Cas(C)/226/2021	PARESH CH. HALOI Versus SURESH MARPHU AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	
ADMISSION				
31	WP(C)/3559/2020 FIXED (AT 3.00 P.M)	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH | 11-08-2021 | To | 16-08-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
51	Bail Appln./1847/2021 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
52	Bail Appln./1851/2021 FIXED	MD. FAKRUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
53	Bail Appln./1868/2021 FIXED	ABDUL HAFIZ CHOUDHURY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI	PP, ASSAM
54	Bail Appln./1870/2021 FIXED	LUKMAN HUSSAIN @ LOKMAN HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MRS. S ISLAM	PP, ASSAM
<u>MOTION</u>				
55	AB/2294/2021 B/O	JINTU SAIKIA Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI MR. J P LAHON	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./1292/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
57	AB/1703/2021 FIXED	SRI BHAITY GOGOI AND 3ORS. Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
58	AB/1869/2021 FIXED	SAMSUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. D HUSSAIN MR H R CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH | 11-08-2021 | To | 16-08-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

34	Bail Appln./1668/2021 FIXED	VIMPAL BRAHMA Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
30	WP(C)/5204/2014 FIXED	BIJOY BASUMATARY and ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR.P S LAHKAR MS.A TALUKDAR MR.N PATHAK MR.A PATHAK MR.D K SHARMA	MS N NATH (R6, R8-R11) MR. S BORTHAKUR (R6-R11) GA, ASSAM MR. M DUTTA (R6, R8-R11) MR S KHOUND MR. J SAIKIA (R6-R11) MR. S KAKATI (R6-R11) SC, BTC
ORDERS				
31	Cont.Cas(C)/449/2020 FIXED	PALLAVESWAR GOSWAMI Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1837/2021 B/O	MOUSAM SAIKIA @ MAUSAM SAIKIA Versus THE STATE OF ASSAM	MR. P BORA MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM
MOTION				
2	AB/2223/2021	RISHIRAJ KAUNDINYA Versus THE STATE OF ASSAM	MR. M J BARUAH	PP, ASSAM
BAIL HEARING				
3	AB/1124/2021	MAZIBUR RAHMAN HAZARI @ MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
4	AB/1631/2021	NURUL HUDA HAZARI Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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2)	MS. D GHOSH	11-08-2021	To	16-08-2021